

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

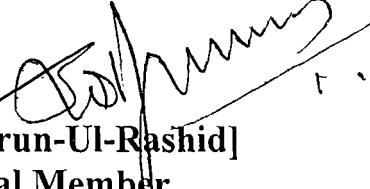
Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00048/2015 with MA no.290/00217/2015</u> <u>Date of Order : 02.11.2015</u></p> <p>Mr. Jog Singh, present, for applicant. Mr. Rajendra Katariya, present, for respondents.</p> <p>Counsel for the applicant submits that OA has become infructuous.</p> <p>In view of the above submission, the OA is dismissed as infructuous.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p> [Justice Harun-Ul-Rashid] Judicial Member</p> <p>Rss</p>